

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36321/2017

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GAURI SHANKAR (DEAD) & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.121807/2017-CONDONATION OF DELAY
IN FILING and IA No.121809/2017-EXEMPTION FROM FILING O.T.

IA No. 146425/2019 - APPLICATION FOR SUBSTITUTION

IA No. 121807/2017 - CONDONATION OF DELAY IN FILING

IA No. 146428/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 146414/2019 - EXEMPTION FROM FILING O.T.

IA No. 121809/2017 - EXEMPTION FROM FILING O.T.

IA No. 146411/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s)

Mr. Kamlendra Mishra, AOR
Mr. Rajeev dubey, Adv
Mr. Ashwan Mishra, Adv

For Respondent(s)

Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the counsel for the petitioner, who prays
for time to examine the factual matrix.

List after three weeks.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER